

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2954**

TO BE ANSWERED ON THE 13TH MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)

DONATION RECEIVED FOR CALAMITY RELIEF

2954. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total donation received by the Government towards the relief activities for the Natural Calamities that occurred in Chennai, Kashmir, Odisha, Andhra Pradesh, Uttarakhand from different agencies, institutions and individuals; and

(b) the procedure adopted by the Government to ensure that the said donation reach the calamity hit areas and the affected families?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (b): With regard to donation, it is stated that this Ministry does not centrally maintain the details of donation received from different agencies, institutions and individuals for calamity relief, since it comes under the purview of State concerned. Further it is stated that such donation is contributed entirely with voluntary public contribution and not from any allocation out of the Consolidated Fund of India.
